

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 139/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Messers Alumilite Architecturals Pvt.Ltd.  
V/s.  
Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	DEEPA D227 i/by MOP 1 PARTIES	Advocate for Respondent i.e Corporate Debtor	
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ORDER

TCP No. 139/I&BP/NCLT/MB/MAH/2017

The Petitioner neither present now, nor before, whereas the Corporate Debtor side is present. However, it being doubtful whether the Petitioner is aware of the proceedings transferred to this Bench, the Registry is directed to communicate the next date of hearing i.e. on 31.07.2017.

List this matter on 31.07.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)